NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 84(ND)/2010 RT CP NO.22/Chd/Pb/2016 With CA NO.211/2017

Rajneesh Gupta & Ors.

...Petitioners

Versus.

M/s Essar Coatings (India) Ltd. & Ors.

...Respondents

Present:

Dr. Rajansh Thukral & Dr. Surekha, Advocates for petitioners. Mr. Mast Ram, Practising Company Secretary for Mr. Abhay K.

Das, Advocate for respondents.

CA NO.211/2017

Notice of this application to the respondent. Mr. Mast Ram, Authorised Representative who is present for respondent accepts notice. Copy of the application has already been supplied to the respondent by e-mail and also the hard copy of the same has been supplied to the authorised representative today.

List the matter on 21.02.2018. Reply by the respondent, if any, be filed at least one week before the date fixed with copy advance to the counsel opposite.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 17, 2018